

Admission in Engineering Colleges

6477. SHRI HIMATSINGKA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have recommended to the State Governments to restrict the admission into engineering colleges;

(b) if so, the nature of restrictions with respect to different categories of courses;

(c) whether the implementation of the Annual Plan for 1968-69 and the Fourth Five-Year Plan are not likely to present sufficient avenues of employment of the Engineers that are likely to be turned out by the existing engineering colleges in the country; and

(d) if so, how far the employment opportunities offered by these Plans are likely to fall short?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Sir.

(b) The detailed plan for reducing admissions has not yet been finalised.

(c) and (d). The annual plan is too short a period within which an accurate estimate could be made of the employment potential. As for the Fourth Plan, no information is available at this stage about the aggregate outlay and pattern of investment. It is, however, not anticipated that there will be any shortage of technical personnel for the Fourth Plan.

Places of Tourist Interests in Kanpur

6478. SHRI S. M. BANERJEE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that some places in Kanpur and Bithoor (Kanpur) which are of historical importance of 1857 are proposed to be developed to attract tourists;

(b) whether State Government have been approached in this regard; and

(c) if so, when the final decision is likely to be taken?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Government of India have no plans to develop Kanpur and Bithoor as tourist centres;

(b) No, Sir.

(c) Does not arise.

Assault on Supreme Court Judges

6479. SHRI S. M. BANERJEE:
SHRI RABI RAY:
SHRI BENI SHANKER SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether further investigation has been made into the assault on the Judges of the Supreme Court;

(b) if so, the action taken; and

(c) the preventive measures taken to avoid future recurrence?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The accused has been challaned and the case has been put up in the Court on 29-3-68.

(c) while the details of security arrangements are being examined, the existing security staff has been suitably reinforced.

National Highway No. 47 in Kerala

6480. SHRI MANGALATHU-MADAM:

SHRI P. VISWAMBHARAN:
RAN:

Will the Minister of TRANSPORT AND SHIPPING be pleased to refer